firms have not recovered foreign exchange as given in (b), either their values of incentives are being deducted from their further import licences being considered for or they are prosecution for non-recovery in addition to blacklisting. No details regarding the capital or other particulars of these firms or other exporters or business houses are being maintained by Govt. If the Hon'ble Members desire to know any details regarding particular firm/firms, the Ministry can make efforts to collect such specific details.

कुरक्षेत्र में गेटमैन की हत्या

3483. श्री बड़े: श्री युद्धवीर सिंह: श्री हुकम चन्द कछ्दवाय: श्री ग्रोंकार सिंह: श्री सोलंकी:

क्या रेलवे मंत्री यह बताने की कृपा करेंबे कि :

- (क) क्या यह सच है कि 18 श्रौर 19 जुलाई, 1966 के बीच की रावि को कुछ शरारती लोगों ने उत्तरी रेलवे की कुरक्षेत पड़ताल चौकी पर गेटमैन की हत्या कर दी हैं ;
- (ख) यदि हां, तो इस सम्बन्ध में कितने व्यक्तियों को गिरफ्तार किया गया है; ग्रीर
- (ग) उनके विरुद्ध क्या कार्यवाही की कई है ?

रेलवे मंत्रालय में राज्य-मंत्री (डा॰ राम सुभग सिंह): (क) जी हां। गटमैन कुरुक्षेत्र पड़ताल चौकी पर नहीं, बल्कि कुरुक्षेत्र ग्रौर थानेसर सिटी स्टेशनों के बीच, फाटक नं० 64 के पास, कतल किया हुग्रा पाया गया।

(ख) ग्रब तक दो व्यक्ति गिरफ्तार किये गये हैं भीर तीसरे व्यक्ति को गिरफ्तार करने की कोशिश की जा रही है, जो फरार है।

Written Answers

(ग) कुरुक्षेत्र की सरकारी रेलवे पुलिस ने भारतीय दंड संहिता की धारा 302 के भ्रन्तर्गत भ्रापराधिक मामला दर्ज कर लिया है। मामले की भ्रभी जांच हो रही है।

Shoe and Chappal Industry in Bareilly

3484. Shri Kishen Pattnayak:
Shri Madhu Limaye:
Shri Hukam Chand
Kachhavaiya:
Shri Bade:
Shri Yudhvir Singh:

Will the Minister of Industry be pleased to state:

- (a) whether Government's attention has been drawn to the crisis in the non-leather shoe and chappal industry in Bareilly;
- (b) whether a large number of shoe-makers have been thrown out of work; and
- (c) whether any assistance is being given to the, shoe-makers for their rehabilitation?

The Minister of Industry (Shri D. Sanjivayya): (a) to (c). Information is being collected and will be laid on the Table of the House.

Salt Cess

3485. Shri Kishen Pattnayak:
Shri Madhu Limaye;
Shri Hukam Chand
Kachhavaiya:
Shri Bade:
Shri Yudhvir Singh:

Will the Minister of Industry be pleased to state:

(a) whether the Central Government impose on the salt pans in Bassein Taluka Thana District, (Maharashtra) some kind of a salt cess;